

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 32**

**IA(CA)No.28/2023**

**In**

**CP No. 19/Chd/Hry/2023**

**Under Section 241, 242, CA 2013 &  
R11 NCLT 2016**

**In the matter of:**

Rajesh Sharma, Director  
Landing Island Pvt. Ltd

...Petitioner

Vs

Shri Uday Partap & Ors

...Respondents

Due to paucity of time, the matter could not be taken up today hence, adjourned  
to 18.12.2023.

Sd/-

**Court Officer**

November 1, 2023  
*Mamta*